

**Government of Jammu and Kashmir**  
**General Administration Department**  
(Services) Civil Secretariat, Jammu

**Notification**  
**Jammu, the 15<sup>th</sup> of April, 2021**

**S.O 133.-** In exercise of powers conferred by Proviso to Article 309 of the Constitution of India, the Lieutenant Governor is pleased to direct that sub-rule (4) of Rule 15 of the Jammu and Kashmir Administrative Service Rules, 2008 shall stand omitted.

By order of the Government of Jammu and Kashmir.

  
(Manoj Kumar Dwivedi) IAS

**Commissioner/Secretary to the Government.**

No. GAD(Ser)Genl/125/2019

Dated:15.04.2021

Copy to the:

1. All Financial Commissioners.
2. Director General of Police, J&K.
3. All Principal Secretaries to the Government.
4. Principal Resident Commissioner, J&K Government, New Delhi.
5. Principal Secretary to the Lieutenant Governor.
6. All Commissioners/Secretaries to the Government.
7. Chief Electoral Officer, J&K.
8. Chairman, J&K Special Tribunal.
9. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
10. Divisional Commissioner, Jammu/Kashmir.
11. Director General, J&K Institute of Management, Public Administration and Rural Development.
12. All Heads of Departments/Managing Directors.
13. All Deputy Commissioners.
14. Director, Information, J&K.
15. Director, Archives, Archaeology and Museums, J&K.
16. Director, Estates, J&K.
17. Secretary, J&K Public Service Commission.
18. Private Secretary to the Lieutenant Governor.
19. Secretary, J&K Services Selection Board.

20. General Manager, Government Press, Jammu/Srinagar.
21. Private Secretary to Advisor (F) to Lieutenant Governor.
22. Private Secretary to Advisor (B) to Lieutenant Governor.
23. Private Secretary to Advisor (BK) to Lieutenant Governor.
24. Private Secretary to the Chief Secretary.
25. Private Secretary to Commissioner/Secretary to the Government, General Administration Department.
26. Incharge Website, GAD.
27. Government Order file/Stock file.